
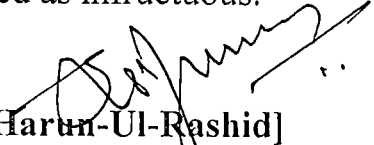


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s): APPLICATION No. of Respondent(s) :  
Advocate for  
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00023/2015</u> <u>Date of Order : 15.10.2015</u></p> <p>Mr. S.P. Singh, present, for applicant. Mr. K.S. Yadav, present, for respondents.</p> <p>Counsel for the respondents submits that the OA has become infructuous.</p> <p>Accordingly, the OA is dismissed as infructuous.</p> <div><div> [Meenakshi Hooja] Administrative Member</div><div> [Justice Harun-Ul-Rashid] Judicial Member</div></div> <p>Rss</p>